


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	CA No. 166/2017
COMPANY PETITION/APPLICATION NO.	CP(IB) No.13/10/HDB//2017
NAME OF THE COMPANY	V.N.R Infra Metal Pvt. Limited
NAME OF THE PETITIONER(S)	V.N.R Infra Metal Pvt. Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Arun Kumar Malani FCA	Liquidator	arun.kumar.malani@gmail.com 9247155540	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard, Mr.Arun Kumar Malani RP.

Mr.Arun Kumar Malani submits that there is requirement of suitable Auditor for the Company and requested the Tribunal to appoint suitable Auditor.

The Petitioner is directed to file a Memo with a requesting to the Tribunal to appoint suitable Auditor mentioning the auditor's professional fee etc.


Member (T)


Member (J)